

and defence ties in various dialogue mechanisms. In these interactions, both sides have agreed to a trade target of US\$ 60 billion by 2010. They have also agreed to strengthen defence relations in accordance with the MoU for Exchanges and Cooperation in the field of Defence signed in 2006. The two sides have held two rounds of annual defence dialogue and conducted joint military exercise in 2007 and 2008. The two sides have not discussed China's participation in building infrastructure for the Commonwealth Games of 2010.

Nuclear test by North Korea

2145. SHRIMATI MOHSINA KIDWAI:
SHRI N.K. SINGH:
SHRI MAHENDRA MOHAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is aware of nuclear test by North Korea, recently;
- (b) if so, whether Government has described the nuclear test by North Korea as a development of serious concern;
- (c) if so, whether in view of such developments, Government proposes to have eternal vigilance to meet any challenge to the national security from any quarter; and
- (d) if so, the further reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) In a statement on 25th May, 2009 External Affairs Minister said, "We have seen reports that DPRK has conducted a nuclear test on 25 May, 2009. For the DPRK to conduct such a test in violation of its international commitments would be unfortunate. Like others in the international community we are concerned at the adverse effect on peace and security in that region of such tests. We continue to monitor the situation."

(c) and (d) Government monitors all such developments which have a bearing on national security and is committed to taking all necessary steps to safeguard the nation's security.

List of Pakistan's citizens involved in terror attacks

†2146. SHRI RAVI SHANKAR PRASAD:
SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government has handed over the list of Pakistani citizens alleged to be involved in terrorist attacks in the country to Government of Pakistan;
- (b) if so, the total number of people included in this list upto June, 2009;
- (c) whether it has been requested to hand over these people to India or to prosecute them in Pakistan; and

†Original notice of the question was received in Hindi.